

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 233 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company:

TCI Express Ltd  
V/s  
Infibeam Logistics Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Rituraj Meena along with Learned Counsel Mr Mandeep Singh appeared for the Operational Creditor. Learned Counsel Mr. Aditya Pandya appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for further consideration on 27.04.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 23rd day of March, 2021

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(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)